

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 19.02.2021

NOTICE

Take notice that the following matters listed on 22.02.2021 in the Court-II will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 348 of 2020 Part Heard	Jayanta Banerjee Vs. Shashi Agarwal, The Liquidator of INCAB Industries Ltd. & Anr. With	Avishek Das	Kumar Anurag Singh
2.	Comp. App. (AT) (Ins) No. 720 of 2020 Part Heard	Bhagwati Singh Vs. INCAB Industries Ltd.	Sanjib Kumar Mohanty	Kumar Anurag Singh
3.	Comp. App. (AT) (Ins) No. 864 of 2020 Part Heard	Bhaskar Biswas Suspended Director of Oxford Facilities Management Vs. Avaani Oxford Owners Association and Ors.	Soumya Dutta	Gaurav Sarkar Avishek Guha-R1 Sneh Maheswari-R2 & R3

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar